

(c) The Composition of the Committee which was appointed w.e.f. 19-2-1973 is as follows.

(1) *Chairman*

Shri D. S. Nakra, Retd. Financial Adviser, Min. of Def.

(2) *Members*

(i) Shri Ved Kumar, Dy. Financial Adviser, Min. of Def.

(ii) Shri S. N. Mathur, Dy. Director, ML&C.

(3) *Member Secretary*

Shri K. V. Rao, Chief Engineer and Director of Cantonment Planning.

Victoria Cross and Param Vir Chakra Winners

5660. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question Nos. 544 and 545 on the 22nd February, 1973 regarding Param Vir Chakra Award Winners Victoria Cross Award Winners, respectively and state whether there is any scope for increase in these amenities and extension in the present ones, in view of the fact that these Award Winners symbolise the display of highest courage and bravery in action?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): No, Sir. There is no scope for increase either in amenities or monetary allowances in respect of these awardees.

Languages Recognised by U.N. Secretariat for Official Communiques

5661. PROF. NARAIN CHAND PARASHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state the names of languages recognised by the U.N. Secretariat for Official Communiques?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): The languages recognised by the U.N. as official and working languages, and used for all official documentation of the U.N. Secretariat are as follows: English, French, Spanish, Russian and Chinese.

Steel Consumption

5662. SHRI G. Y. KRISHNAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) to what extent steel was imported during the last three years to meet the domestic demand and the extent to which the demand could be actually met; and

(b) to what extent the steel demand is likely to rise in 1975 and 1980 and the corresponding increase in the indigenous production likely to be achieved by them?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODHA HANSDA): (a) Import of finished steel during last three years was as follows:

Year	Quantity (tonnes)
1970-71	16,87,410
1971-72	13,47,938
1972-73	12,19,390

By and large, domestic demand was met through domestic production supplemented by imports.

(b) Demand and production of steel in 1975-76 and 1978-79 is anticipated to be as indicated below:

(In million tonnes)

Year	Demand	Production by main producers
1975-76	8.0	6.5
1978-79	10.6	8.8

In addition — there will be some production from electric furnace based steel units.

All India Convention in New Delhi to affirm India's support to Arab Cause

5663. SHRIMATI SAVITRI SHYAM:
SHRI AMARSINH CHAUDHARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an All India Convention was held in New Delhi in November last to affirm India's support to the

Arab cause and the Arab people in their fight against Israeli aggression;

(b) if so, who had organised the same and who had participated therein; and

(c) the highlights of the Resolutions passed therein?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The Convention was organised by the Jamiat-Ul-Ulema-e-Hind with the support of the Congress Party and the Communist Party of India. It was presided over by Shri K. D. Malviya and attended by about 550 persons among them prominent members and leaders of the Congress Party, of the C.P.I., of the Jamiat-Ul-Ulema-e-Hind, and other important political personalities, intellectuals, businessmen, and people engaged in the liberal professions. Some Arab diplomats stationed in Delhi who had been invited also attended.

(c) The Convention adopted two Resolutions. In the first, it complimented the Government of India for supporting the cause of Arabs, expressed the hope that Indo-Arab cooperation would grow wider and deeper, recorded its appreciation of the Soviet Union and other Socialist countries for supporting the Arab cause, called upon all freedom-loving people all over the world and the people of India to invigorate their efforts to defeat "zionist fascism" and urged upon the Government of India to give recognition to the Palestine Liberation Organisation and to expel the Israeli Consul from Indian soil. According to the second Resolution, the Convention noted "with anxiety attempts of some communal elements in the country to give to the Arab-Israel conflict a religious colouring". The Conference further resolved that steps be taken to set up a permanent organisation to explain "the real nature of the Arab-Israel conflict".

Strike Notice by Akhil Bharatiya Safai Mazdoor Congress

5664. SHRIMATI SAVITRI SHYAM:

SHRI K. M. MADHUKAR:

Will the Minister of LABOUR be pleased to state:

(a) whether 'Akhil Bharatiya Safai Mazdoor Congress' has served strike notice to the Commissioner and other authorities of Delhi Municipal Corporation so as to start indefinite strike from the 12th December, 1973;

(b) whether the charter of demands has been submitted in the matter to the authorities concern;

(c) if so, the particulars of the said demands; and

(d) what steps have been taken by the authorities to avert the strike and also to concede the demands?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (d). According to the information made available by the Delhi Administration, the Akhil Bharatiya Safai Mazdoor Congress served a strike notice in support of the workers' demands which were mainly (1) 66% increase in wages and payment of bonus (ex-gratia) on the pattern of D.E.S.U., (2) payment of cash medical allowance, (3) regularisation of Muster Roll and part time employees, and (4) time scale promotion of employees in all cadres, etc. The proposed strike from December 12, 1973 was postponed following an assurance by the Executive Councillor (Civil Supplies), Delhi Administration, that a Committee would be constituted to look into the workers' demands, and submit its recommendations within one month.

Steel for Flood Damage Works of Gujarat

5665. SHRI D. P. JADEJA:
SHRI VEKARIA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Gujarat Government has requested for 1000 M.T. steel of various sizes from the reserve quota to meet the urgent requirements in regard to construction and repair of flood damage works; and

(b) if so, the action taken by Government uptill now?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). At the request of the Government of Gujarat, a total quantity of 1,900